

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 256 OF 2017

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Damodar Valley Power Consumers Association **Appellant(s)**
Versus
Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Rajiv Yadav for A1

Counsel for the Respondent(s) : M.G. Ramachandran, Sr. Adv.
Anushree Bardhan
Ranjitha Ramachandran
Shubham Arya
Tanya Sareen for R-2

ORDER

List the matter for hearing on **16.01.2020**

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK